

**INCOME TAX APPELLATE TRIBUNAL
DELHI BENCH "C": NEW DELHI**

**BEFORE
SHRI N.K. BILLAIYA, ACCOUNTANT MEMBER
AND
MS. ASTHA CHANDRA, JUDICIAL MEMBER**

ITA No. 2651/Del/2018

Asstt. Year : 2011-12

Jitender Singh Boken, RRA Taxindia, D-28, South Extension, Part-1, New Delhi – 110 049 PAN AJJPB763N (Appellant)	Vs.	ITO, Ward-2(2) Gurgaon (Respondent)
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Assessee by:	Shri Shrey Jain, Advocate
Department by :	Shri Anuj Garg, Sr. DR
Date of Hearing	07.07.2022
Date of pronouncement	07.07.2022

ORDER

PER ASTHA CHANDRA, JM

The appeal filed by the assessee is directed against the order of the CIT(Appeals) – 1, Gurgaon dated 22.02.2018 relating to the assessment year 2011- 12.

2. The Ld. AR for the assessee, vide letter dated 7th July, 2022 has requested for withdrawal of the appeal on the ground that the assessee has

opted to settle the dispute relating to the tax arrears for the assessment year under consideration under the Vivad Se Vishwas Scheme, 2020 and Form 1&2 were filed on e-Filing portal on 29.12.2020 and Form 3 has been issued on 23.01.2021. Copy of Form 1&2 and Form 3 are enclosed.

3. The Ld. Sr. DR has no objection for withdrawal of the appeal.
4. In view of the above, we accept the request of the assessee for withdrawal of the appeal and the appeal is dismissed as withdrawn.
5. In the result, the appeal of the assessee is dismissed.

Order pronounced in the open court at time of hearing itself i.e. on 7th July, 2022.

sd/-

sd/-

(N.K. BILLAIYA)
ACCOUNTANT MEMBER

(ASTHA CHANDRA)
JUDICIAL MEMBER

Dated: 07/07/2022

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1. Applicant
2. Respondent
3. CIT
4. CIT (A)
5. DR:ITAT

ASSISTANT REGISTRAR
ITAT, New Delhi

Date of dictation	
Date on which the typed draft is placed before the dictating Member	
Date on which the typed draft is placed before the Other Member	
Date on which the approved draft comes to the Sr. PS/PS	
Date on which the fair order is placed before the Dictating Member for pronouncement	

Date on which the fair order comes back to the Sr. PS/PS	
Date on which the final order is uploaded on the website of ITAT	
Date on which the file goes to the Bench Clerk	
Date on which the file goes to the Head Clerk	
The date on which the file goes to the Assistant Registrar for signature on the order	
Date of dispatch of the Order	